



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.07.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 16.07.2026 & 17.07.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 377 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd. With	16.07.2026	18.08.2026
2.	Comp. App. (AT) (Ins) No. 380 of 2026	Patanjali Foods Ltd. Formerly Known as Ruchi Soya Industries Ltd. Vs. ICICI Bank Ltd.	16.07.2026	18.08.2026
3.	Comp. App. (AT) (Ins) No. 1340 of 2025 (With Defects)	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
4.	Comp. App. (AT) (Ins) No. 1342 of 2025 & I.A. No. 1155 of 2026	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026

5.	Comp. App. (AT) (Ins) No. 1343 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
6.	Comp. App. (AT) (Ins) No. 1344 of 2025	Mukul Somany & Anr. Vs. Girish Siriram Juneja & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
7.	Comp. App. (AT) (Ins) No. 1346 of 2025 (With Defects)	Spotlight Vanijya Ltd. Vs. RP of Hindusthan National Glass & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
8.	Comp. App. (AT) (Ins) No. 1347 of 2025 (With Defects)	Soneko Marketing Pvt. Ltd. Vs. Girish Sriram Juneja, RP & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
9.	Comp. App. (AT) (Ins) No. 1353 – 1355 of 2025	Jeel Kandla Service Vs. Resolution Professional, Hindusthan National Glass & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
10.	Comp. App. (AT) (Ins) No. 1356 – 1358 of 2025 & I.A. No. 1143, 1144, 1145 of 2026	Annasaheb K. Navle & Ors. Vs. Resolution Professional of Hindusthan National Glass Industries Ltd & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
11.	Comp. App. (AT) (Ins) No. 1333 of 2025 (With Defects)	AGI Greenpac Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026

12.	Comp. App. (AT) (Ins) No. 1497 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
13.	Comp. App. (AT) (Ins) No. 1498 of 2025	Exclusive Capital Ltd. Vs. Girish Sriram Juneja, RP of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
14.	Comp. App. (AT) (Ins) No. 1514 of 2025	Jeel Kandla Service Vs. Girish Sriram Juneja, RP of Hindusthan National Glass & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
15.	Comp. App. (AT) (Ins) No. 1543 & 1544 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
16.	Comp. App. (AT) (Ins) No. 1546 of 2025	AGI Greenpac Ltd. Vs. Girish Sriram Juneja Resolution Professional of Hindusthan National Gas & Industries Ltd. & Ors. With	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026
17.	Comp. App. (AT) (Ins) No. 1595 of 2025 & I.A. No. 6265 of 2025	Nashik Workers Union, Through Santosh Vasant Kulkarni Vs. Girish Sriram Juneja, RP & Ors.	16.07.2026 & 17.07.2026	28.07.2026 & 29.07.2026

18.	Comp. App. (AT) (Ins) No. 1863 of 2025	Authum Investment & Infrastructure Ltd. Vs. HSBC Asset Management India Pvt Ltd & Ors.	17.07.2026	17.08.2026
19.	Comp. App. (AT) (Ins) No. 867 of 2024	Jharkhand Bijli Vitran Nigam Ltd. Vs. Emdee Digitronics Pvt. Ltd. With	17.07.2026	19.08.2026
20.	Comp. App. (AT) (Ins) No. 1010 of 2024	Emdee Digitronics Pvt. Ltd. Vs. Jharkhand Bijli Vitran Nigam Ltd.	17.07.2026	19.08.2026
21.	Comp. App. (AT) (Ins) No. 1437 of 2025 & I.A. No. 5596 of 2025	ACCIL Hospitality Pvt. Ltd. Vs. IFCI Ltd. With	17.07.2026	27.08.2026
22.	Comp. App. (AT) (Ins) No. 1313 of 2025	IFCI Ltd. Vs. ACCIL Hospitality Pvt. Ltd.	17.07.2026	27.08.2026
23.	Comp. App. (AT) (Ins) No. 1360 & 1361 of 2025	Sparsh Hospitals & Critical Care Pvt. Ltd. Vs. Chita Ranjan Das & Ors.	17.07.2026	24.07.2026
24.	Comp. App. (AT) (Ins) No. 1908 of 2025	Magatul Industries Ltd. Vs. Abhijit Guhathakurta	17.07.2026	10.09.2026
25.	Comp. App. (AT) (Ins) No. 242 & 243 of 2026 & I.A. No. 4058 of 2026	Smt. Madhulika Periwai Vs. Amit Pareek Resolution Professional National Plywood Industries Ltd. & Ors.	17.07.2026	11.09.2026

26.	Comp. App. (AT) (Ins) No. 1536 of 2025	Asset Reconstruction Company (India) Ltd. Vs. Vikas Gopichand Khiyani, IRP of Xrbia Warai Developers Pvt. Ltd. With	17.07.2026	11.09.2026
27.	Comp. App. (AT) (Ins) No. 1537 of 2025	Asset Reconstruction Company (India) Ltd. Vs. Sanjay Vijay Jeswani, IRP of Xrbia North Hinjewadi Developers Pvt. Ltd. With	17.07.2026	11.09.2026
28.	Comp. App. (AT) (Ins) No. 1026 of 2026	Golden Years Properties Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	17.07.2026	11.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar